

ORISSA HIGH COURT

FILING REPORT AS ON :26/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBA/54368/2024	BIDYUT SASMAL VS LAND ACQUISITION OFFICER AND COMPETENT AUTHORITY, PURI	AJIT KUMAR MOHANTY VS	// ()	
2	D-ARBA/54373/2024	SWAPNA MOHANTY VS LAND ACQUISITION OFFICER AND COMPETENT AUTHORITY, PURI	AJIT KUMAR MOHANTY VS	// ()	
3	D-ARBA/54378/2024	PRASANTA KUMAR MOHANTY VS LAND ACQUISITION OFFICER AND COMPETENT AUTHORITY, PURI	AJIT KUMAR MOHANTY VS	// ()	
4	D-ARBA/54403/2024	TATA PROJECTS LTD., UTTAR PRADESH VS ODISHA POWER TRANSMISSION CORPORATION LTD., BBSR	BIKASH MOHANTY VS	// ()	
5	D-BLAPL/39114/2024	DUBAI MURMU VS STATE OF ODISHA	RAJEET ROY VS	// ()	AOR20220001462C202400048
6	D-BLAPL/39118/2024	KIRAN BASKEY VS STATE OF ODISHA	KAILASH BEHERA VS	//0 ()	
7	D-BLAPL/39119/2024	SATRUGHAN BISWAL @ SANU @ SUNITH @ JAGA VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	DEOGARH /135 /2007 ()	
8	D-BLAPL/39122/2024	RABINDRANATH BASTIA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KISSANNAGAR PS /252 /2022 ()	
9	D-BLAPL/39125/2024	SUDARSHAN DASH @ GUNTHIA VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	DHAULI PS /166 /2024 ()	
10	D-BLAPL/39126/2024	BABA @ ASISH MOHAPATRA VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	PURI TOWN /90 /2022 ()	
11	D-BLAPL/39129/2024	SAMUEL RAITA VS STATE OF ODISHA	ROHIT RANJAN RAY VS	R.UDAYAGIRI /91 /2023 ()	

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12	D-BLAPL/39131/2024	MANOJ SAHU VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	// () //	AOR20220001648C202400098
13	D-BLAPL/39134/2024	CHITTARANJAN RAIKA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	R.UDAYAGIRI /23 /2024 () //	
14	D-BLAPL/39135/2024	AMIYA MOHANTY @ NIKIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BHANJANAGAR /49 /2021 () //	
15	D-BLAPL/39140/2024	SAGARA DAS VS STATE OF ODISHA	GOPINATH PANDA VS	TANGI (KHURDA) /692 /2024 () //	
16	D-BLAPL/39141/2024	BIRANCHI NARAYANA SAHOO VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	SPL.TASK FORCE /16 /2022 () //	
17	D-BLAPL/39143/2024	TULARAM DHARUA @ TULA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	NAWAPARA /103 /2020 () //	
18	D-BLAPL/39144/2024	SUBASH CH. SAHOO VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BOLAGARH P.S. /287 /2024 () //	
19	D-BLAPL/39145/2024	PRASANNA KUMAR NAYAK VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BEGUNIA P.S. /273 /2024 () //	
20	D-BLAPL/39147/2024	BANIL NANDA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PATNAGARH /287 /2023 () //	
21	D-BLAPL/39151/2024	PRASANTA BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	DEOGAON /51 /2022 () //	
22	D-BLAPL/39152/2024	VICKY CHOUDHURY VS STATE OF ODISHA	BHARAT BHUSAN ROURTRAY VS	SECTOR-3 /289 /2024 () //	
23	D-BLAPL/39153/2024	SITU PATRA @ PRIMANSHU SEKHAR MARTHA	SURYAKANTA DWIBEDI	FATEGARH /276 /2024	

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		VS	VS	()	
24	D-BLAPL/39155/2024	STATE OF ODISHA BANIL NANDA	SURYAKANTA DWIBEDI	PATNAGARH /259 /2023	
		VS	VS	()	
25	D-BLAPL/39156/2024	STATE OF ODISHA PRADEEP MAJHI	PRAFULLA KUMAR KHATEI	R.UDAYAGIRI /91 /2023	
		VS	VS	()	
26	D-BLAPL/39157/2024	STATE OF ODISHA DEBARCHAN PUTEI @ DEVARCHAN PUTEI	SURYAKANTA DWIBEDI	BELPARA /259 /2024	
		VS	VS	()	
27	D-BLAPL/39159/2024	STATE OF ODISHA RAMESH RANA	RUDRA NARAYAN PARIJA	RAJGANGPUR /319 /2023	
		VS	VS	()	
28	D-BLAPL/39160/2024	STATE OF ODISHA SURYAKANTA SELMA	SURYAKANTA DWIBEDI	BOLANGIR SADAR /263 /2023	
		VS	VS	()	
29	D-BLAPL/39163/2024	STATE OF ODISHA PRAFULLA XALXO	RUDRA NARAYAN PARIJA	RAJGANGPUR /517 /2024	
		VS	VS	()	
30	D-BLAPL/39164/2024	STATE OF ODISHA SANDIP @ SANJIB KARALI	S.S.RAY (2)	RENGALI (SAMBALPUR) /245 /2024	
		VS	VS	()	
31	D-BLAPL/39165/2024	STATE OF ODISHA TAPAN DUTTA	AMULYA RATNA PANDA	//0	
		VS	VS	()	
32	D-BLAPL/39168/2024	STATE OF ODISHA JITENDRA PATEL	ASUTOSH TRIPATHY	//	AOR20220001648C202400099
		VS	VS	()	
33	D-BLAPL/39169/2024	STATE OF ODISHA BASANTA KUMAR NAHAK	AMITAV TRIPATHY	KHAJURIPADA /143 /2024	
		VS	VS	()	
34	D-BLAPL/39170/2024	STATE OF ODISHA MEHFUJ HUSSAIN	ASUTOSH TRIPATHY	//	AOR20220001648C202400102
		VS	VS	()	

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35	D-BLAPL/39173/2024	STATE OF ODISHA BALAKRUSHNA @ BULU RANA VS	DILLIP KUMAR PRADHAN VS	// BOLANGIR SADAR /502 /2024 ()	
36	D-BLAPL/39175/2024	STATE OF ODISHA JITENDRA @ JEETENDRA SAHOO VS	MANOJ KUMAR AGRAWALLA VS	// CYBER CRIME AND E.O, BALASORE /10 /2023 ()	
37	D-BLAPL/39177/2024	STATE OF ODISHA REBATI RAMAN JOSHI VS	RAKESH BEHERA VS	// SAMBALPUR VIGILANCE /28 /2024 ()	
38	D-CONTC/54396/2024	STATE OF ODISHA(VIG.) AKSHYAY CHANDRA PARIDA VS	ADV. VS	// // ()	
39	D-CONTC/54440/2024	AKSHAY SUNIL AGRAWAL, COLLECTOR AND DISTRICT MAGISTRATE, NAYAGARH ARANTXA JENA VS	KABIR KUMAR JENA VS	// // ()	AOD20240000733C202400016
40	D-CRLA/39113/2024	NIHARIKA PANI, DISTRICT EDUCATION OFFICER, JAJPUR SATYANARAYAN PATRA VS	GOPAL CHANDRA PANIGRAHI VS	// LOISINGHA(BOLANGIR) /188 /2018 ()	AOR20220003999C202400005
41	D-CRLA/39124/2024	STATE OF ODISHA SOMANATH MALLICK VS	DR. BINODA KUMAR MISHRA VS	// Maitri Vihar PS /483 /2024 ()	
42	D-CRLA/39133/2024	STATE OF ODISHA SAGAR @ PRASANJIT ROUSTRAY VS	SANJIB KUMAR BHANJADEO VS	// KHURDA P.S. /228 /2024 ()	
43	D-CRLMA/39146/2024	STATE OF ODISHA JITENDRA KUMAR SAHU @ JITU @ JITENDRA SAHUSURYAKANTA DWIBEDI VS	VS	// NAYAGARH /46 /2022 ()	
44	D-CRLMC/39117/2024	STATE OF ODISHA DR. ANANYA NANDA VS	BIBHU PRASAD DAS VS	// // / /0 ()	
45	D-CRLMC/39123/2024	STATE OF ODISHA CHINTU@ANANDA PRASAD ACHARYA VS	MANAS KUMAR CHAND VS	// BALLIGUDA /188 /2019 ()	
		STATE OF ODISHA		//	

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46	D-CRLMC/39139/2024	DIPTI RANJAN PARIDA VS STATE OF ODISHA	BISWA PRAKASH DHAL VS	SPECIAL CRIME UNIT /15 /2023 () //	
47	D-CRLMC/39142/2024	PRIYESH DAS VS STATE OF ODISHA	LINGARAJ SARANGI VS	MAHILA P.S.(BBSR) /140 /2024 () //	
48	D-CRLMC/39149/2024	SAMIR KUMAR MOHANTY VS STATE OF ODISHA	JAGANNATH BHUYAN VS	/ /0 () //	
49	D-CRLMC/39158/2024	GIRIJA PRASAD JENA VS MONALISH JENA	ASHOK KUMAR BEHERA VS	/ /0 () //	
50	D-CRLMC/39172/2024 CRLMC/4907/2024	GANESH SETHI VS STATE OF ODISHA	DEBASISH PATNAIK VS	HINJILI /444 /2023 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(Ganjam) Spl/0000116/2023	
51	D-CRLMP/39132/2024	SANGRAM KESHARI MOHANTY VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	/ /0 () //	
52	D-CRLMP/39136/2024 CRLMP/1784/2024	SARASWATI BEHERA VS STATE OF ODISHA	KHIROD KUMAR SWAIN VS	/ /0 () //	
53	D-CRLMP/39148/2024	SNEHASINI DAS VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 () //	
54	D-CRLMP/39150/2024	LAXMAN KUMAR SINGH VS SARASWATI SINGH	SURYAKANTA DWIBEDI VS	/ /0 () //	
55	D-CRLMP/39154/2024	SABITA JENA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 () //	
56	D-CRLMP/39161/2024	SAROJ KUMAR SARANGI VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	/ /0 () //	
57	D-CRLMP/39174/2024	MADHURI DAS	BISWARANJAN DALAI	/ /0	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-CRLREV/39128/2024	JITENDRA TAREI	JYOTIRMAYA SAHOO	KHALLIKOTE /414 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-CRLREV/39166/2024	USHA RANI MISHRA	MANOJ KUMAR MOHANTY	//0	
		VS	VS	()	
		BIJAYEENI MISHRA		//	
60	D-CRLREV/39171/2024	CHAKRADHAR DAS	DIPTI REKHA NANDA	CUTTACK VIGILANCE /37 /2010	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-MACA/54312/2024	NIRUPAMA ROUT	PRADEEP KUMAR MISHRA	//	
		VS	VS	()	
		SUMA PARIDA		//	
62	D-MACA/54321/2024	GOPAN JENA@TAPAN JENA	PRADEEP KUMAR MISHRA	//	
		VS	VS	()	
		BISWAJIT SWAIN		//	
63	D-MACA/54386/2024	YASMIN PERWEEN	SARAT CHANDRA SWAIN	//	
		VS	VS	()	
		TAPAN KUMAR PRADHAN		//	
64	D-MACA/54387/2024	D.M., UNITED INDIA INSURANCE CO.LTD., BALASORE	DOMNATH ROY	//	
		VS	VS	()	
		CHAGALA MURMU		//	
65	D-MATA/54433/2024	PAYASWINI RATH@PANDA	LALITENDU MISHRA	//	AOR20220001610C202400030
		VS	VS	()	
		SIDHARTHA PANDA		//	
66	D-RPFAM/54438/2024	BIPIN BEHERA@KALIA	JAGABANDHU GADANAYAK	//	AOR20230000904C202400002
		VS	VS	()	
		ITISHREE BEHERA		//	
67	D-RVWPET/54437/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK , A.G.A	//	LOD20240000172C202400398
		VS	VS	()	
		JAYA BHARAT SARAF		//	
68	D-TRP(C)/54298/2024	LIPIKA BHOI	IPSIT AUROBINDO ACHARYA	//	
		VS	VS	()	

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69	D-WA/54350/2024	SANGRAM KUMAR BISI SANTOSH KUMAR BEHERA VS STATE OF ODISHA	PRINCE PATNAIK VS	// // ()	
70	D-WA/54422/2024	STATE OF ODISHA VS NARENDRA MALI	TAPAN KUMAR DASH, A.G.A. VS	// // ()	LOD20240000172C202400396
71	D-WA/54424/2024	DEEPANGINI SAHOO VS STATE OF ODISHA	MITU KUMAR BISWAL VS	// // ()	AOD20240000430C202400027
72	D-WA/54430/2024	STATE OF ODISHA VS PRAMOD BEHERA	SASWAT DAS, A.G.A. VS	// // ()	LOD20240000200C202400317
73	D-WA/54432/2024	STATE OF ODISHA VS ALOK KUMAR NAIK	SASWAT DAS, A.G.A. VS	// // ()	LOD20240000172C202400395
74	D-WA/54434/2024	STATE OF ODISHA VS GURUPRASAD PRADHAN	SASWAT DAS, A.G.A. VS	// // ()	LOD20240000200C202400315
75	D-WA/54436/2024	STATE OF ODISHA VS ABINASH SOREN	SASWAT DAS , A.G.A VS	// // ()	LOD20240000194C202400326
76	D-WA/54439/2024	STATE OF ODISHA VS BIJAYA KUMAR DAS	SASWAT DAS VS	// // ()	LOD20240000200C202400316
77	D-WP(C)/54277/2024	SULOCHANA ROUT VS STATE OF ODISHA	SOUGAT DASH VS	// // ()	AOD20240000012C202400020
78	D-WP(C)/54278/2024	MITU PRADHAN VS STATE OF ODISHA	SOUGAT DASH VS	// // ()	AOD20240000012C202400022
79	D-WP(C)/54279/2024	KALYANI BEHERA VS STATE OF ODISHA	SOUGAT DASH VS	// // ()	AOD20240000012C202400021

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80	D-WP(C)/54280/2024	SABITA PANDA VS STATE OF ODISHA	SOUGAT DASH VS	// 0 //	AOD20240000012C202400023
81	D-WP(C)/54281/2024	GEETA DAS VS STATE OF ODISHA	SOUGAT DASH VS	// 0 //	AOD20240000012C202400024
82	D-WP(C)/54282/2024	DEBAPRASAD BARIK VS STATE OF ODISHA	SOUGAT DASH VS	// 0 //	AOD20240000012C202400025
83	D-WP(C)/54283/2024	SANJU JATI VS STATE OF ODISHA	SOUGAT DASH VS	// 0 //	AOD20240000012C202400019
84	D-WP(C)/54284/2024	PRATIVA SWAIN VS STATE OF ODISHA	SOUGAT DASH VS	// 0 //	AOD20240000012C202400018
85	D-WP(C)/54285/2024	SURYANARAYAN PRADHAN VS STATE OF ODISHA	LALITENDU MISHRA VS	// 0 //	AOR20220001610C202400029
86	D-WP(C)/54286/2024	RANILATA DAS VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //	
87	D-WP(C)/54287/2024	TAHERA BIBI VS SEBATI BHOI	AJAYA KUMAR NANDA VS	// 0 //	
88	D-WP(C)/54288/2024	SUNIL KUMAR OJHA VS STATE OF ODISHA	SOUGAT DASH VS	// 0 //	AOD20240000012C202400026
89	D-WP(C)/54289/2024	JYOSNARANEE SAHU VS STATE OF ODISHA	DILLIP KUMAR RAY VS	// 0 //	
90	D-WP(C)/54290/2024	MANOJ KUMAR BEHERA VS STATE OF ODISHA	SOUGAT DASH VS	// 0 //	AOD20240000012C202400027
91	D-WP(C)/54291/2024	MAMATA PATRA	SOUGAT DASH	//	AOD20240000012C202400029

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		VS	VS	()	
		STATE OF ODISHA		//	
92	D-WP(C)/54292/2024	RAJENDRA NARAYAN PRADHAN	DILIP KUMAR SAHU	//	AOR20220001727C202400044
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-WP(C)/54293/2024	BANAMALI DHANGADAMAJHI	DEBENDRA NARAYAN PATTANAİK	//	
		VS	VS	()	
		THE STATE OF ODISHA		//	
94	D-WP(C)/54294/2024	MAHENDRA KUMAR KSHETI	DILIP KUMAR SAHU	//	AOR20220001727C202400040
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-WP(C)/54295/2024	SUMITRA PATNAİK	AKSHAYA KUMAR DORA	//	
	WP(C)/32949/2024	VS	VS	()	
		THE COLLECTOR, KHORDHA		//	
96	D-WP(C)/54296/2024	MOHESWAR NAHAK	DILIP KUMAR SAHU	//	AOR20220001727C202400041
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-WP(C)/54297/2024	TARANI KUMAR SAHU	DILIP KUMAR SAHU	//	AOR20220001727C202400042
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-WP(C)/54299/2024	THABIRA HATI	DILIP KUMAR SAHU	//	AOR20220001727C202400043
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-WP(C)/54300/2024	RAJESH SWAIN	SAURAV TIBREWAL	//	
		VS	VS	()	
		THE JOINT COMMISSIONER OF SALES TAX(APPEAL) CT AND GST, SAMBALPUR		//	
100	D-WP(C)/54301/2024	BHAGIRATHI GADANAYAK	TRILOCHAN PANIGRAHI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-WP(C)/54302/2024	LAXMIPRIYA MOHANTY	SOUGAT DASH	//	AOD20240000012C202400028
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-WP(C)/54303/2024	MINAKSHI DASH	BHABANI SANKAR MISHRA	//	
		VS	VS	()	

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103	D-WP(C)/54304/2024	STATE OF ORISSA UNION OF INDIA VS SH. S K BEHERA	PRASANNA KUMAR PARHI VS	// // ()	AOR20220001423C202400001
104	D-WP(C)/54305/2024	BABULAL POLAR VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// // ()	
105	D-WP(C)/54306/2024	NAMITA JATI VS STATE OF ODISHA	SOUGAT DASH VS	// // ()	AOD20240000012C202400030
106	D-WP(C)/54307/2024	NARAYAN PATRA VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	// // ()	AOR20220001303C202400025
107	D-WP(C)/54308/2024	HARMOHAN NAYAK VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// // ()	
108	D-WP(C)/54309/2024	PURNA CHANDRA SANKHUA VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	// // ()	AOR20220001303C202400026
109	D-WP(C)/54310/2024	SADANANDA BEHERA VS STATE OF ODISHA	SWAPNIL ROY VS	// // ()	AOR20220001600C202400096
110	D-WP(C)/54311/2024	PABANANANDA BEHERA VS STATE OF ODISHA	PRAMOD CHANDRA SEJPADA VS	// // ()	
111	D-WP(C)/54313/2024	SASMITA SAMAL VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// // ()	AOR20220001727C202400038
112	D-WP(C)/54314/2024	SATYABRAT PARIDA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// // ()	
113	D-WP(C)/54315/2024 WP(C)/32959/2024	SWARNALATA SATHUA VS STATE OF ODISHA	SHARAT KUMAR ACHARAYA VS	// // ()	

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114	D-WP(C)/54316/2024	RAMESH CHANDRA MALLIK VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //	
115	D-WP(C)/54317/2024	DIBYAKANT LENKA VS STATE OF ODISHA	SOUGAT DASH VS	// 0 //	AOD20240000012C202400017
116	D-WP(C)/54318/2024	PRASHANTA KUMAR BISWAL VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //	
117	D-WP(C)/54319/2024 WP(C)/32973/2024	SK MANIRUDDIN VS THE COLLECTOR, BALASORE	PRATIK DASH VS	// 0 //	
118	D-WP(C)/54320/2024	NARENDRANATH ACHARYA VS THE MANAGEMENT COMMITTEE, SARASWATI VIDYA MANDIR, NALCO TOWNSHIP, KORAPUT	PRATIK DASH VS	// 0	
119	D-WP(C)/54322/2024	JOGENDRA KUMAR SAHU VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //	
120	D-WP(C)/54323/2024	DHURBA CHARAN BEHERA VS STATE OF ODISHA	PADMANAV BHUTIA VS	// 0 //	AOR20220001727C202400037
121	D-WP(C)/54324/2024	BANSHIDHAR PATRI VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //	
122	D-WP(C)/54325/2024 WP(C)/32981/2024	PASUPATI CHAND VS THE COLLECTOR, BALASORE	PRATIK DASH VS	// 0 //	
123	D-WP(C)/54326/2024	KAILASH CHANDRA SAHOO VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS	// 0 //	
124	D-WP(C)/54327/2024	SUMITRA MOHANTY VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	// 0 //	AOR20220001591C202400008
125	D-WP(C)/54328/2024	PRAMOD KUMAR NANDA	SAMBEET PATTANAYAK	//	AOR20220001591C202400009

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-WP(C)/54329/2024	DEBABRATA BISWAS	MAHENDRA KUMAR SAHOO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-WP(C)/54330/2024	PRAMOD KUMAR NANDA	SAMBEET PATTANAYAK	//	AOR20220001591C202400010
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-WP(C)/54331/2024	BHABANI CHARAN JENA	MAHENDRA KUMAR SAHOO	//	
		VS	VS	()	
		STATE OF ORISSA		//	
129	D-WP(C)/54332/2024	PRAVATI SAHOO	SOUGAT DASH	//	AOD20240000012C202400016
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-WP(C)/54333/2024	MUKTA CHHATRIA	SIDDHARTH PRASAD MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-WP(C)/54334/2024	SELESTINA TOPPO	SIDDHARTH PRASAD MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-WP(C)/54335/2024	M/S. BHAGABAT PRASAD DAS	KSHIROD KUMAR SAHOO	//	AOR20220001352C202400071
		VS	VS	()	
		THE DEPUTY COMMNR OF GST AND CENTRAL EXCISE		//	
133	D-WP(C)/54336/2024	GURU CHARAN PALAI	BISWA PRAKASH DHAL	//	
		VS	VS	()	
		THE SUB-COLLECTOR, JAJPUR		//	
134	D-WP(C)/54337/2024	SUKANTI SINGH	SIDDHARTH PRASAD MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-WP(C)/54338/2024	SANTOSH KUMAR SAHU	SWAPNIL ROY	//	AOR20220001600C202400097
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-WP(C)/54339/2024	SRIPATI CHHATRIA	MAHENDRA KUMAR SAHOO	//	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :26/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-WP(C)/54340/2024	STATE OF ODISHA BIPIN PANDA VS	LINGARAJ MOHANTY VS	// // ()	AOD20240000806C202400013
138	D-WP(C)/54341/2024	STATE OF ODISHA AJAY KUMAR PAIKRAY VS	LINGARAJ MOHANTY VS	// // ()	AOD20240000806C202400014
139	D-WP(C)/54342/2024	STATE OF ODISHA AJIM UDIN KHAN VS	SAMBEET PATTANAYAK VS	// // ()	AOR20220001591C202400011
140	D-WP(C)/54343/2024	STATE OF ODISHA CHATURBHUJA BARIK VS	MANOJ KUMAR PATI VS	// // ()	
141	D-WP(C)/54344/2024	STATE OF ODISHA BAINETRI MALLIK VS	JUDHISTHIR SAHOO VS	// // ()	AOD20220003315C202400060
142	D-WP(C)/54345/2024	STATE OF ODISHA SURENDRA PODH VS	ARUN KUMAR DAS VS	// // ()	
143	D-WP(C)/54346/2024	THE COLLECTOR AND DISTRICT MAGISTRATE KALAHANDI RAJANI DAKUA VS	JUDHISTHIR SAHOO VS	// // ()	AOD20220003315C202400059
144	D-WP(C)/54347/2024	STATE OF ODISHA KSHITISH KUMAR PATRA VS	MAHENDRA KUMAR SAHOO VS	// // ()	
145	D-WP(C)/54348/2024	STATE OF ODISHA SUSAMA NAYAK VS	JUDHISTHIR SAHOO VS	// // ()	AOD20220003315C202400058
146	D-WP(C)/54349/2024	STATE OF ODISHA DEBAHARI SAHU VS	GOPABANDHU MISRA VS	// // ()	AOD20240000430C202400026
147	D-WP(C)/54351/2024	STATE OF ODISHA NARESH KUMAR SAMAL VS	PADMANAV BHUTIA VS	// // ()	AOR20220001727C202400029
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-WP(C)/54352/2024	NARAYAN PRADHAN VS STATE OF ODISHA	UMESH CHANDRA MOHANTY VS	// () //	
149	D-WP(C)/54353/2024	M/S B.B INFRA SOLUTION PRIVATE LIMITED, BBSR VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// () //	
150	D-WP(C)/54354/2024 WP(C)/32982/2024	SK JALAL UDDIN VS THE COLLECTOR, BALASORE	PRATIK DASH VS	// () //	
151	D-WP(C)/54355/2024	NARAYAN PRASAD NAYAK VS STATE OF ODISHA	Dilip Kumar Sahu VS	// () //	AOR20220001727C202400030
152	D-WP(C)/54356/2024	SAKLAFATU SOREN VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// () //	
153	D-WP(C)/54357/2024	PRAFULLA KUMAR BARIK VS STATE OF ODISHA	PADMANAV BHUTIA VS	// () //	AOR20220001727C202400031
154	D-WP(C)/54358/2024	RINKINA SAHOO VS STATE OF ODISHA	PADMANAV BHUTIA VS	// () //	AOR20220001727C202400032
155	D-WP(C)/54359/2024	NILAMBAR BHOI VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// () //	
156	D-WP(C)/54360/2024	RANJANA PRUSTY VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// () //	AOR20220001727C202400033
157	D-WP(C)/54361/2024 WP(C)/32980/2024	M/S SHOGUN INFRA PROJECTS PVT. LTD., BBSR VS STATE OF ODISHA	RAJJEET ROY VS	// () //	
158	D-WP(C)/54362/2024	RAMAKANTA JENA VS STATE OF ODISHA	Dilip Kumar Sahu VS	// () //	AOR20220001727C202400035
159	D-WP(C)/54363/2024	BALIRAMA BHATRA	MAHENDRA KUMAR SAHOO	//	

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
160	D-WP(C)/54364/2024	KAILASH CHANDRA BEHERA	ASHOK KUMAR SARANGI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
161	D-WP(C)/54365/2024	SANGRAM JENA	SUSANTA KUMAR TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
162	D-WP(C)/54366/2024	SMRUTI RANJAN SAHOO	Dilip Kumar Sahu	//	AOR20220001727C202400036
		VS	VS	0	
		STATE OF ODISHA		//	
163	D-WP(C)/54367/2024	JAYANTA KUMAR ROUT	DEEPAK RANJAN PARIDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
164	D-WP(C)/54369/2024	BONNAMALI	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
165	D-WP(C)/54370/2024	M/S. JAGATJANANI SERVICES PVT. LTD., KEONJHAR	ARAJEET ROY	//	AOR20220001662C202400029
	WP(C)/32995/2024	VS	VS	0	
		STATE OF ODISHA		//	
166	D-WP(C)/54371/2024	ODISHA GRMAYA BANK, HINDOL BRANCH, DHENKANAL	HEMANTA KUMAR MOHANTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
167	D-WP(C)/54372/2024	AKSHAYA KUMAR NAYAK	ASHOK KUMAR BEHERA	//	
	WP(C)/32971/2024	VS	VS	0	
		STATE OF ODISHA		//	
168	D-WP(C)/54374/2024	SANJAYA KUMAR MAHALIK	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
169	D-WP(C)/54375/2024	PRIYA DAS	RAMAKANTA SARANGI	//	
	WP(C)/32977/2024	VS	VS	0	
		THE STATE OF ODISHA		//	
170	D-WP(C)/54376/2024	LAXMIDHAR SAHOO	BANAMALI SAHOO	//	
	WP(C)/32958/2024	VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-WP(C)/54377/2024	GENERAL ADMINISTRATION JAYANTA KUMAR ROUT VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	// // 0 //	
172	D-WP(C)/54379/2024	JAYANTA KUMAAR ROUT VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	// 0 //	
173	D-WP(C)/54380/2024	JAYANTA KUMAR ROUT VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	// 0 //	
174	D-WP(C)/54381/2024	ODISHA GRAMYA BANK, HINDOLA BRANCH, DHENKANA VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	// 0 //	
175	D-WP(C)/54382/2024	UMAKANTA SAMAL VS BHUBANESWAE MUNICIPAL CORPORATION	ASHISH RANJAN SAMAL VS	// 0 //	
176	D-WP(C)/54383/2024	KHIRASINDHU BEHERA VS STATE OF ODISHA	RAJIB RATH VS	// 0 //	
177	D-WP(C)/54384/2024	RANJIT BHATTARAY VS SUVASMITA SAHU	PRASANTA KUMAR SATAPATHY VS	// 0 //	
178	D-WP(C)/54385/2024	KAMAL LOCHAN HALBA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //	
179	D-WP(C)/54388/2024	GHANASHYAM SAHU VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //	
180	D-WP(C)/54389/2024	NARESH KUMAR KARJEE VS STATE OF ODISHA	RAJIB RATH VS	// 0 //	
181	D-WP(C)/54390/2024	RAGHUNATH SAHOO VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-WP(C)/54391/2024	KUMUDINI SARDAR VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //	
183	D-WP(C)/54392/2024	MINAKSHI SINGH VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //	
184	D-WP(C)/54393/2024	BANITA NAYAK VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //	
185	D-WP(C)/54394/2024	PRASANNA KUMAR NAYAK VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //	
186	D-WP(C)/54395/2024	SUSANTA MAHAKUDA VS STATE OF ODISHA	JYOTI RANJAN KAR VS	// 0 //	
187	D-WP(C)/54397/2024	RITA TUDU VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //	
188	D-WP(C)/54398/2024	PRAMOD KUMAR PANDA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
189	D-WP(C)/54399/2024	BUDHESWAR MARNDI VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //	
190	D-WP(C)/54400/2024	ANITA KUMARI SETHI VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //	
191	D-WP(C)/54401/2024	NANDITA SINGH VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //	
192	D-WP(C)/54402/2024	PRAFULLA KUMAR MISHRA VS THE STATE OF ODISHA	SRINIBASH SATAPATHY VS	// 0 //	
193	D-WP(C)/54404/2024	KABITA BHATRA	MAHENDRA KUMAR SAHOO	//	

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WP(C)/54405/2024	LAKSHYAPATI SABAR	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
195	D-WP(C)/54406/2024	NIRAKAR PARIDA	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
196	D-WP(C)/54407/2024	SULOCHANA NAIK	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/54408/2024	BASUDEV MALLIK	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/54409/2024	PRATAP PUJARI	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
199	D-WP(C)/54410/2024	ABDUL TAIEB KHAN	PRASHANTA KUMAR DAS	//	
		VS	VS	0	
		THE CHAIRMAN, ODISHA RURAL HOUSING DEVELOPMENT CORPORATION LTD., BBSR		//	
200	D-WP(C)/54411/2024	NIRUPAMA NANDA	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
201	D-WP(C)/54412/2024	SUSMITA NAIK	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-WP(C)/54413/2024	KAUSALYA NAYAK	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
203	D-WP(C)/54414/2024	MITHUN KUMAR NAYAK	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/54415/2024	NARUTTAM CHOUDHURY	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-WP(C)/54416/2024	STATE OF ODISHA PABITRA KUMAR BISI VS	MAHENDRA KUMAR SAHOO VS	// // 0	
206	D-WP(C)/54417/2024	STATE OF ODISHA JITENDRA MAJHI VS	MAHENDRA KUMAR SAHOO VS	// // 0	
207	D-WP(C)/54418/2024	STATE OF ODISHA M/S SHREE BINAYAK TRADERS, JAGANNATHPUR, BHADRAKANTAKANTA MAHAPATRA VS	MAHENDRA KUMAR SAHOO VS	// // 0	
208	D-WP(C)/54419/2024	THE ZONAL MANAGER-CUM-AUTHORIZED OFFICER, INDIAN BANK, CUTTACK BRANCH YAMINI NAIK VS	MAHENDRA KUMAR SAHOO VS	// // 0	
209	D-WP(C)/54420/2024 WP(C)/32979/2024	STATE OF ODISHA DILLIP KUMAR CHOUDHURY VS	SURAJ MOHANTY VS	// // 0	
210	D-WP(C)/54421/2024	THE C.E.O. TPWODL, SAMBALPUR SANJULATA JENA VS	MAHENDRA KUMAR SAHOO VS	// // 0	
211	D-WP(C)/54423/2024	STATE OF ODISHA ISHWAR MAJHI VS	MAHENDRA KUMAR SAHOO VS	// // 0	
212	D-WP(C)/54425/2024	STATE OF ODISHA SAROJ JENA VS	MAHENDRA KUMAR SAHOO VS	// // 0	
213	D-WP(C)/54426/2024	STATE OF ODISHA GOURANGA BUDUULI VS	MAHENDRA KUMAR SAHOO VS	// // 0	
214	D-WP(C)/54427/2024	STATE OF ORISSA VISA COKE LIMITED VS	JYOTI RANJAN DEO VS	// // 0	AOR20220001593C202400035
215	D-WP(C)/54428/2024 WP(C)/32983/2024	MEMBER SECRETARY, ODISHA CUM CHAIRMAN, STATE POLLUTION CONTROL BOARD PRADEEP MUNDA VS	AMIT PRASAD BOSE VS	// // 0	
		NATIONAL HIGHWAY AUTHORITY OF INDIA, DELHI		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-WP(C)/54429/2024	RABINDRA MOHARANA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// () //	
217	D-WP(C)/54431/2024	BIKRAM KUMAR DAS VS STATE OF ORISSA	MAHENDRA KUMAR SAHOO VS	// () //	
218	D-WP(C)/54435/2024	RATIKANTA MALLA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// () //	
219	D-WP(C)/54441/2024 WP(C)/32964/2024	KRUPASINDHU MOHANTY VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	// () //	
220	D-ABLAPL/39115/2024	PINKI SINGH VS STATE OF ODISHA	DILIP KUMAR SAHU VS	JHARSUGUDA SADAR /558 /2024 () //	AOR20220001727C202400039
221	D-ABLAPL/39116/2024	KAMALU PADHAN @ KAMALAKANT PRADAHAN VS STATE OF ODISHA	GOKULANANDA SAHU VS	BUDEN /50 /2017 () //	
222	D-ABLAPL/39120/2024	BASUDEV DAS VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	DERABIS /172 /2024 () //	
223	D-ABLAPL/39121/2024	ANANTA KANDI @ ANANTA BHOI VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	DERABIS /171 /2024 () //	
224	D-ABLAPL/39127/2024	BIBHUTI BHUSAN PARIDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	JODAPADAR /234 /2023 () //	
225	D-ABLAPL/39130/2024	SIBA PRASAD BAUT @ SHIBA BAHUTA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /807 /2024 () //	
226	D-ABLAPL/39137/2024	ROHIT PARIDA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KABISURYANAGAR /574 /2024 () //	
227	D-ABLAPL/39138/2024	KHIROD CHANDRA PARIDA @ KSHIROD	SATYA RANJAN MULIA	CHOUWAR /652 /2024	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
228	D-ABLAPL/39162/2024	VS STATE OF ODISHA LEMAK DIGAL	VS SURYAKANTA DWIBEDI	() // DARINGBADI /129 /2024	
229	D-ABLAPL/39167/2024	VS STATE OF ODISHA RATIKANTA BEHERA @ SHAKTI BEHERA	VS MANOJ KUMAR PATI	() // JAGATSINGPUR /1209 /2024	
230	D-ABLAPL/39176/2024	VS STATE OF ODISHA SUMIT SAIGAR @ KHAN	VS RAKESH BEHERA	() // TIGIRIA /294 /2024	
		VS STATE OF ODISHA	VS	() //	

ORISSA HIGH COURT

MISC CASES FILED on :26/12/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CRLMP/39150/2024 CRLMP/ /	LAXMAN KUMAR SINGH MP	SURYAKANTA DWIBEDI	291/2024
2	D-TRP(C)/54298/2024 TRP(C)/ /	LIPIKA BHOI MP	IPSIT AUROBINDO ACHARYA	442/2024
3	D-RVWPET/54437/2024 RVWPET/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK , A.G.A	487/2024
4	D-RVWPET/54437/2024 RVWPET/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK , A.G.A	488/2024
5	D-RPFAM/54438/2024 RPFAM/ /	BIPIN BEHERA@KALIA MP	JAGABANDHU GADANAYAK	578/2024
6	D-CRLREV/39128/2024 CRLREV/ /	JITENDRA TAREI MP	JYOTIRMAYA SAHOO	1211/2024
7	D-RSA/48316/2024 RSA/429/2024	BHOJARAJ SAHOO MP	BAIBASWATA PANIGRAHI	1560/2024
8	D-RSA/53678/2024 RSA/ /	SAIBANI BARIHA MP	SUSHANTA KUMAR JOSHI	1561/2024
9	D-ABLAPL/33108/2024 ABLAPL/12435/2024	RAJESH KAMILA MP		2999/2024
10	D-ABLAPL/36131/2024 ABLAPL/13890/2024	SANKAR NAYAK @ DEEPAK NAYAK MP		3000/2024
11	D-MACA/54312/2024 MACA/ /	NIRUPAMA ROUT MP	PRADEEP KUMAR MISHRA	3092/2024
12	D-MACA/54321/2024 MACA/ /	GOPAN JENA@TAPAN JENA MP	PRADEEP KUMAR MISHRA	3093/2024
13	D-MACA/50429/2024 MACA/ /	SUVENDU KUMAR SAHOO MP	DEBASISH PATNAIK	3094/2024
14	D-MACA/53585/2024 MACA/ /	SANJAYA NAYAK MP	KAPILA CHARAN NAYAK	3095/2024
15	D-MACA/53582/2024 MACA/ /	MANDAKINI LUHA MP	KAPILA CHARAN NAYAK	3096/2024
16	D-MACA/54387/2024 MACA/ /	D.M., UNITED INDIA INSURANCE CO.LTD. MP	SANJAY K ROY	3097/2024
17	D-CRLA/39113/2024 CRLA/ /	SATYANARAYAN PATRA MP	GOPAL CHANDRA PANIGRAHI	3381/2024
18	D-CRLMC/39142/2024 CRLMC/ /	PRIYESH DAS MP	LINGARAJ SARANGI	3475/2024
19	D-CRLMC/39149/2024 CRLMC/ /	SAMIR KUMAR MOHANTY MP	JAGANNATH BHUYAN	3476/2024
20	D-CRLMC/39158/2024 CRLMC/ /	GIRIJA PRASAD JENA MP	ASHOK KUMAR BEHERA	3477/2024
21	D-WA/54350/2024 WA/ /	SANTOSH KUMAR BEHERA MP	PRINCE PATNAIK	9006/2024
22	D-WA/54350/2024 WA/ /	SANTOSH KUMAR BEHERA MP	PRINCE PATNAIK	9007/2024
23	D-WA/54422/2024 WA/ /	STATE OF ODISHA MP	TAPAN KUMAR DASH, A.G.A.	9008/2024
24	D-WA/54422/2024 WA/ /	STATE OF ODISHA MP	TAPAN KUMAR DASH, A.G.A.	9009/2024
25	D-WA/54424/2024 WA/ /	DEEPANGINI SAHOO MP	MITU KUMAR BISWAL	9010/2024
26	D-WA/54424/2024	DEEPANGINI SAHOO	MITU KUMAR BISWAL	

	WA/ /	MP		9011/2024
27	D-WA/54430/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		9012/2024
28	D-WA/54430/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		9013/2024
29	D-WA/54439/2024	STATE OF ODISHA	SASWAT DAS	
	WA/ /	MP		9014/2024
30	D-WA/54439/2024	STATE OF ODISHA	SASWAT DAS	
	WA/ /	MP		9015/2024
31	D-WA/54432/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		9016/2024
32	D-WA/54432/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		9017/2024
33	D-WA/54436/2024	STATE OF ODISHA	SASWAT DAS , A.G.A	
	WA/ /	MP		9018/2024
34	D-WA/54436/2024	STATE OF ODISHA	SASWAT DAS , A.G.A	
	WA/ /	MP		9019/2024
35	D-WA/54434/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		9020/2024
36	D-WA/54434/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		9021/2024
37	D-WP(C)/54287/2024	TAHERA BIBI	AJAYA KUMAR NANDA	
	WP(C)/ /	MP		17660/2024
38	D-WP(C)/54287/2024	TAHERA BIBI	AJAYA KUMAR NANDA	
	WP(C)/ /	MP		17661/2024
39	D-WP(C)/54295/2024	SUMITRA PATNAIK	AKSHAYA KUMAR DORA	
	WP(C)/32949/2024	MP		17662/2024
40	D-WP(C)/54293/2024	BANAMALI DHANGADAMAJHI	DEBENDRA NARAYAN PATTANAİK	
	WP(C)/ /	MP		17663/2024
41	D-WP(C)/54305/2024	BABULAL POLAR	BIRAJA PRASANNA DAS	
	WP(C)/ /	MP		17664/2024
42	D-WP(C)/54308/2024	HARMOHAN NAYAK	BIRAJA PRASANNA DAS	
	WP(C)/ /	MP		17665/2024
43	D-WP(C)/54315/2024	SWARNALATA SATHUA	SHARAT KUMAR ACHARAYA	
	WP(C)/32959/2024	MP		17666/2024
44	D-WP(C)/54314/2024	SATYABRAT PARIDA	BIRAJA PRASANNA DAS	
	WP(C)/ /	MP		17667/2024
45	D-WP(C)/29964/2023	HIRANYA KUMAR SAMAL	RAJIB RATH	
	WP(C)/29964/2023	MP		17668/2024
46	D-WP(C)/33958/2023	PRIYADARSHANA RAY	RAJIB RATH	
	WP(C)/33958/2023	MP		17669/2024
47	D-WP(C)/54319/2024	SK MANIRUDDIN	PRATIK DASH	
	WP(C)/32973/2024	MP		17670/2024
48	D-WP(C)/54325/2024	PASUPATI CHAND	PRATIK DASH	
	WP(C)/32981/2024	MP		17671/2024
49	D-WP(C)/54329/2024	DEBABRATA BISWAS	MAHENDRA KUMAR SAHOO	
	WP(C)/ /	MP		17672/2024
50	D-WP(C)/54339/2024	SRIPATI CHHATRIA	MAHENDRA KUMAR SAHOO	
	WP(C)/ /	MP		17673/2024
51	D-WP(C)/54343/2024	CHATURBHUJA BARIK	MANOJ KUMAR PATI	
	WP(C)/ /	MP		17674/2024
52	D-WP(C)/54347/2024	KSHITISH KUMAR PATRA	MAHENDRA KUMAR SAHOO	
	WP(C)/ /	MP		17675/2024
53	D-WP(C)/54356/2024	SAKLAFATU SOREN	MAHENDRA KUMAR SAHOO	
	WP(C)/ /	MP		17676/2024
54	D-WP(C)/54353/2024	M/S B.B INFRA SOLUTION PRIVATE LIMITED	PRABHAKH CHANDRA NAYAK	
	WP(C)/ /	MP		17677/2024
55	D-WP(C)/54354/2024	SK JALAL UDDIN	PRATIK DASH	
	WP(C)/32982/2024	MP		17678/2024
56	D-WP(C)/54359/2024	NILAMBAR BHOI	MAHENDRA KUMAR SAHOO	
	WP(C)/ /	MP		17679/2024
57	D-WP(C)/54361/2024	M/S SHOGUN INFRA PROJECTS PVT. LTD.	BISRET ROY	
	WP(C)/32980/2024	MP		17680/2024

58	D-WP(C)/54363/2024 WP(C)/ /	BALIRAMA BHATRA MP	MAHENDRA KUMAR SAHOO	17681/2024
59	D-WP(C)/54364/2024 WP(C)/ /	KAILASH CHANDRA BEHERA MP	ASHOK KUMAR SARANGI	17682/2024
60	D-WP(C)/54369/2024 WP(C)/ /	BONNAMALI MP	MAHENDRA KUMAR SAHOO	17683/2024
61	D-WP(C)/54372/2024 WP(C)/32971/2024	AKSHAYA KUMAR NAYAK MP	ASHOK KUMAR BEHERA	17684/2024
62	D-WP(C)/54374/2024 WP(C)/ /	SANJAYA KUMAR MAHALIK MP	MAHENDRA KUMAR SAHOO	17685/2024
63	D-WP(C)/54376/2024 WP(C)/32958/2024	LAXMIDHAR SAHOO MP	BANAMALI SAHOO	17686/2024
64	D-WP(C)/54383/2024 WP(C)/ /	KHIRASINDHU BEHERA MP	RAJIB RATH	17687/2024
65	D-WP(C)/54384/2024 WP(C)/ /	RANJIT BHATTARAY MP	PRASANTA KUMAR SATAPATHY	17688/2024
66	D-WP(C)/54385/2024 WP(C)/ /	KAMAL LOCHAN HALBA MP	MAHENDRA KUMAR SAHOO	17689/2024
67	D-WP(C)/54388/2024 WP(C)/ /	GHANASHYAM SAHU MP	ANJAN KUMAR BISWAL	17690/2024
68	D-WP(C)/54389/2024 WP(C)/ /	NARESH KUMAR KARJEE MP	RAJIB RATH	17691/2024
69	D-WP(C)/54391/2024 WP(C)/ /	KUMUDINI SARDAR MP	MAHENDRA KUMAR SAHOO	17692/2024
70	D-WP(C)/54392/2024 WP(C)/ /	MINAKSHI SINGH MP	MAHENDRA KUMAR SAHOO	17693/2024
71	D-WP(C)/54395/2024 WP(C)/ /	SUSANTA MAHAKUDA MP	JYOTI RANJAN KAR	17694/2024
72	D-WP(C)/54393/2024 WP(C)/ /	BANITA NAYAK MP	MAHENDRA KUMAR SAHOO	17695/2024
73	D-WP(C)/54397/2024 WP(C)/ /	RITA TUDU MP	MAHENDRA KUMAR SAHOO	17696/2024
74	D-WP(C)/54399/2024 WP(C)/ /	BUDHESWAR MARNDI MP	MAHENDRA KUMAR SAHOO	17697/2024
75	D-WP(C)/54400/2024 WP(C)/ /	ANITA KUMARI SETHI MP	MAHENDRA KUMAR SAHOO	17698/2024
76	D-WP(C)/54401/2024 WP(C)/ /	NANDITA SINGH MP	MAHENDRA KUMAR SAHOO	17699/2024
77	D-WP(C)/54404/2024 WP(C)/ /	KABITA BHATRA MP	MAHENDRA KUMAR SAHOO	17700/2024
78	D-WP(C)/54405/2024 WP(C)/ /	LAKSHYAPATI SABAR MP	MAHENDRA KUMAR SAHOO	17701/2024
79	D-WP(C)/54406/2024 WP(C)/ /	NIRAKAR PARIDA MP	MAHENDRA KUMAR SAHOO	17702/2024
80	D-WP(C)/54407/2024 WP(C)/ /	SULOCHANA NAIK MP	MAHENDRA KUMAR SAHOO	17703/2024
81	D-WP(C)/54408/2024 WP(C)/ /	BASUDEV MALLIK MP	MAHENDRA KUMAR SAHOO	17704/2024
82	D-WP(C)/54409/2024 WP(C)/ /	PRATAP PUJARI MP	MAHENDRA KUMAR SAHOO	17705/2024
83	D-WP(C)/54412/2024 WP(C)/ /	SUSMITA NAIK MP	MAHENDRA KUMAR SAHOO	17706/2024
84	D-WP(C)/54413/2024 WP(C)/ /	KAUSALYA NAYAK MP	MAHENDRA KUMAR SAHOO	17707/2024
85	D-WP(C)/54416/2024 WP(C)/ /	PABITRA KUMAR BISI MP	MAHENDRA KUMAR SAHOO	17708/2024
86	D-WP(C)/54417/2024 WP(C)/ /	JITENDRA MAJHI MP	MAHENDRA KUMAR SAHOO	17709/2024
87	D-WP(C)/54419/2024 WP(C)/ /	YAMINI NAIK MP	MAHENDRA KUMAR SAHOO	17710/2024
88	D-WP(C)/54420/2024 WP(C)/32979/2024	DILLIP KUMAR CHOUDHURY MP	SURAJ MOHANTY	17711/2024
89	D-WP(C)/54421/2024	SANJULATA JENA	MAHENDRA KUMAR SAHOO	

	WP(C)/ /	MP		17712/2024
90	D-WP(C)/54418/2024	M/S SHREE BINAYAK TRADERS, JAGANNATH NIKK, BHADRA KHAPATRA		
	WP(C)/ /	MP		17713/2024
91	D-WP(C)/54423/2024	ISHWAR MAJHI	MAHENDRA KUMAR SAHOO	
	WP(C)/ /	MP		17714/2024
92	D-WP(C)/54425/2024	SAROJ JENA	MAHENDRA KUMAR SAHOO	
	WP(C)/ /	MP		17715/2024
93	D-WP(C)/54426/2024	GOURANGA BUDUULI	MAHENDRA KUMAR SAHOO	
	WP(C)/ /	MP		17716/2024
94	D-WP(C)/54428/2024	PRADEEP MUNDA	AMIT PRASAD BOSE	
	WP(C)/32983/2024	MP		17717/2024
95	D-WP(C)/54431/2024	BIKRAM KUMAR DAS	MAHENDRA KUMAR SAHOO	
	WP(C)/ /	MP		17718/2024
96	D-WP(C)/54441/2024	KRUPASINDHU MOHANTY	SOUMYA RANJAN MOHANTY	
	WP(C)/32964/2024	MP		17719/2024
97	D-WP(C)/54427/2024	VISA COKE LIMITED	JYOTI RANJAN DEO	
	WP(C)/ /	MP		17720/2024
98	D-WP(C)/54335/2024	M/S. BHAGABAT PRASAD DAS	KSHIROD KUMAR SAHOO	
	WP(C)/ /	MP		17721/2024
99	D-WP(C)/54370/2024	M/S. JAGATJANANI SERVICES PVT. LTD., KONEHAROY		
	WP(C)/32995/2024	MP		17722/2024
100	D-WP(C)/54340/2024	BIPIN PANDA	LINGARAJ MOHANTY	
	WP(C)/ /	MP		17723/2024
101	D-WP(C)/54341/2024	AJAY KUMAR PAIKRAY	LINGARAJ MOHANTY	
	WP(C)/ /	MP		17724/2024
102	D-WP(C)/54349/2024	DEBAHARI SAHU	GOPABANDHU MISRA	
	WP(C)/ /	MP		17725/2024